

113

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.550/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6THAUGUST, 2018, 10:30 A.M

Name of the Company	Ascent Vanijya Pvt.Ltd.-Versus-Registrar of Companies, W B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Adv. Shashi Agarmal

Adv. Rajiv Kumar chowdhery.

113. 06-08-2018 – CP No. 550/KB/2017 – Ascent Vanijya Pvt. Ltd. Vs.
Registrar of Companies, WB

O R D E R

The Ld. Counsel for the Petitioner appeared.

The ROC, WB has already filed report.

The Ld. Counsel for the Petitioner seeks time to file the rejoinder. Time is allowed. The Petitioner to file the rejoinder within two weeks.

The matter to come up for further consideration on 07-09-2018.

Sd

(MADAN B GOSAVI)
MEMBER(JUDICIAL)